

ASSETS & LIABILITIES

(At a glance)

Name of Judge : Justice Bipin Chander Negi

Date of Appointment : 31.07.2023

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & other if any.
(i) ½ share in land comprised in Khewat Nos. 5,6,7,8,9,18 situated in Village Shong, VPO Shong, Tehsil Sangla, District Kinnaur, H.P.	¼ th share in building known as "KASHO" D-22, Sector-1, New Shimla, H.P.-171009.	(i) Rs. 1,05,74,616/- in joint Saving Account with the spouse in UCO Bank, High Court Complex Shimla.	-	-	<u>Insurance:</u> (i) Sum assured in SBI Life: Rs. 50,00,000/-.
(ii) ¼ th share in land comprised in Khasra Nos 1328, 1337, 1338 and 1340 situated in village Rangori, Tehsil Rampur, District Shimla, H.P.	(ii) In possession of Chamber No. 251, H.P. High Court Advocates Chambers at Shimla, H.P.	(ii) Rs. 48,716/- in H.P. State Co-operative Bank Saving Account, Khalini Branch.			(ii) SBI Blue Chip Equity Hybrid: Rs. 6,10,000/- (invested) (Rs. 9,36,000/- present value)
(iii) ½ share in land i.e. Khewat No. 45, Khatauni No. 67, bearing Khasra Nos. 362, 402, 375, 379, 380, 383, 415, 416, 419,		(iii) Rs. 9,55,000/- in SBI, Saving Account, New Shimla Branch.			(iii) SBI General Arogya Plus Policy No. 00000000294 09534-01: Rs. 10,502/- P.A. (For a health recover of Rs. 30 Lacs)

423, 425, 478, 407, 417, 1024/773, 1086/816, Kita 33 in Village Dubloo, Tehsil Junga, District Shimla, H.P.					
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LIABILITIES : NIL

Note: Further details available with Hon'ble the Chief Justice.

Dated: 10.06.2024

ASSETS & LIABILITIES

(At a glance)

Name of Judge : Justice Bipin Chander Negi

Name of the Spouse : Mrs. Pratibha Chauhan

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & other if any.
(i) 1/5th share in land situated in Mauja Kotli, Tehsil Rajgarh, District Sirmour, H.P.	(i) Joint share in building known as "Rain Basera" Khalini, District Shimla, H.P.	(i) Rs. 9,06,865/- in SBI Saving Account, The Mall Branch.	(i) Approx. 1200 grams Gold.	(i) Maruti Brezza (2016 Model) bearing No. HP-63A-5757	(i) <u>CPF:</u> Rs. 85,36,028/-
(ii) Owner of 3 bighas land comprised in Khasra Nos. 551/1 and 551/2, situated in Mohal Banari, P.C. Anandpur, Tehsil Shimla, (R), District Shimla, H.P.	(ii) Owns Flat No. 530, Panchkul a Heights, Peer Muchalla, Punjab.	(ii) Rs. 10,00,000/- in Fixed Deposit in SBI.	(ii) Approx. 12 Kg. Silver.	(ii) Amaze Honda (2024 Model) bearing No. HP-17A-2000	(ii) <u>Insurance:</u> Rs. 30,00,000/- (Rs.24,00,000/- already paid and Rs. 6,00,000/- remained to be paid) in SBI Mutual Life. (iii) LIC Policies: a) Rs. 28,326/- (b) Rs. 33,924/- (iv) HDFC Life Pension Plan: Rs. 10,000/- per annum. (v) SBI Mutual Fund: Rs. 4,51,171.22/-

LIABILITIES : NIL

Note: Further details available with Hon'ble the Chief Justice.

Dated: 10.6.2024

ASSETS & LIABILITIES

(At a glance)

Name of Judge : Justice Bipin Chander Negi

Name of the Child : Miss Ahana Negi

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & other if any.
-	-	-	-	-	(i) SBI Saving Account: Rs. 6,16,626.01/-. (ii) UCO Bank (High Court Branch) Saving Account No. 18330110052549: Rs. 78,371/-. (iii) Reliance Policy- Rs.38,000/- per annum. (iv) LIC Policy: Rs. 31,434/-. (v) SBI Term Deposit: Rs. 43,090/-.

LIABILITIES : NIL

Note: Further details available with Hon'ble the Chief Justice.

Dated: 10.6.2024